

[Shri Debi Prasad Pal]

(Hindi and English versions) of the Standing Committee on Finance:-

(1) First Report on Demands for Grants (1993-94) of the Ministry of Finance.

(2) Second Report on Demands for Grants (1993-94) of the Ministry of Planning & Programme Implementation. (*Interruptions*)

13.20 hrs.

At this stage, Shri Devendra Prasad Yadav and some other went back to their seats

MR. DEPUTY-SPEAKER: The hon. Minister is ready to respond to your point. As we have already proceeded ahead with the Agenda items and since only two or three items are there, we will complete them. afterwards, the Hon. Minister will respond.

(Interruptions)

MR. DEPUTY SPEAKER: Let us not disrupt it.

(Interruptions)

SHRI RAM VILAS PASWAN (Rosera): The Minister of Parliamentary Affairs wanted to respond. Let him respond. (*Interruptions*). This is a very serious issue. Let the hon. Minister respond.

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA): Sir, after the formal Business of the House is over within two or three minutes, I will respond. Let the papers be Laid. Afterwards, I will say something. (*Interruptions*)

MR. DEPUTY SPEAKER: Let there be no

confusion in the House.

(Interruptions)

13.21 hrs.

STANDING COMMITTEE ON URBAN AND RURAL DEVELOPMENT FIRST REPORT AND MINUTES

[*Translation*]

SHRI PRATAP RAO B. BHONSLE (Satara): Sir, I beg to present the First Report (Hindi and English versions) of the Standing Committee on Urban and Rural development on demands for Grants (1993-94) of Ministry of Rural Development and the minutes of the sittings of the Committee relating thereto.

13.21½ hrs.

STANDING COMMITTEE ON HUMAN RESOURCE DEVELOPMENT FIRST REPORT

[*Translation*]

SHRI MANI SHANKAR AIYAR (Mayiladuturai): Sir, I beg to lay on the Table of the House a copy (Hindi and English versions) of the First Report of the Departmental Parliamentary Standing Committee on Human Resource Development on Demands for Grants (1993-94) in respect of the Department of Education.

STATEMENT BY MINISTERS

(i) De-Central of Malasses and Alcohol

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FALEIRO): Sir, The Government have been regulating the prices and distribution of molasses and alcohol under the Molasses Control Order, 1961 and